

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:66

ANSWERED ON:01.08.2011

WAGE BOARD FOR MEDIA

Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has implemented the report of Wage Board for journalists;
- (b) if so, the details thereof and if not, the reasons for non implementation of the report;
- (c) the number of journalists and other employees employed under various media organisations covered under the Wage Board, State-wise;
- (d) whether peons and drivers employed by media houses are also covered under the Wage Board;and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b): No Madam. The recommendations of the Justice Majithia Wage Boards are under consideration of the Government and a decision will be taken at the earliest.

(c): According to Report of Majithia Wage Boards for Working Journalists and Non-Journalist Newspapers and News Agency Employees, reliable data on employment in the newspaper industry are not available. The authentic figures appearing in Press in India 2007-08 put the employment in 678 dailies at 43677 persons. Further, the data on the employment in the Organised sector in respect of the establishment of news papers and periodical & journals reported by Directorate General of Employment & Training (DGE&T) are placed at Annexure.

(d) & (e): The Newspaper employees have been categorized broadly into three categories as Working Journalists, Non-Journalist Newspaper Employees- Administrative Staff and Non-Journalist Newspaper Employees-Factor Staff. Peons and Drivers come under Non-Journalist Newspaper Employees-Administrative Staff and Non-Journalist Newspaper Employees-Factor Staff.